

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH PHYSICAL HEARING

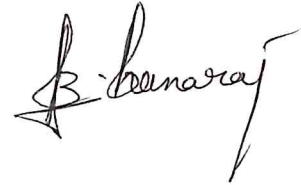
PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/203(CHE)/2022
PETITION NUMBER : CP/722/IB/2017
NAME OF THE PETITIONER(S) : Srinivasa Garment Pvt Ltd and 2 others
NAME OF THE RESPONDENTS : The Assistant Provident Fund
Commissioner and 3 others
UNDER SECTION : Sec 60(5) of IBC, 2016 R/w Rules 32 and 11 of
NCLT Rules 2016

| S.NO. | NAME (IN CAPITAL) | DESIGNATION REPRESENTATION BY WHOM | SIGNATURE |
|-------|-------------------|---------------------------------------|-----------|
|-------|-------------------|---------------------------------------|-----------|

B. Dhanaraj
Asst. by
Mohammed Umar. K
Abinaya

Counsel for
R4



BAFHRI NARAYAN. V
REP. COUNSEL FOR
MR. PANNNEERSELVAM
in IA/203/2022

COUNSEL FOR
R 1



V. Jayashree
Counsel for Applicant
in IA/203/2022

Counsel for Applicant





3. IA/203(CHE)2022 in CP/152/IB/2017 .

ORDER

Ms. Vidya, Ld. Counsel for the Applicant/SRA.

Shri. B. Dhanaraj, Ld. Counsel for the erstwhile RP.

Shri. V. Bathri Narayan, Representing Counsel for the EPF Department.

Written submissions e-filed by the Applicant. Hard copy be filed within two days.

Written submissions be also filed by the Respondents within three days from today.

Arguments already advanced.

Order Reserved.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs